

Conference of the Chiefs of District Industries Centres

5095. SHRI P. RAJAGOPAL NAIDU:
SHRI R.P. GAEKWAD : Will the Minister of INDUSTRY be pleased to state:

(a) whether a Conference of Chiefs of all District Industries Centres in the country had been convened by Government and

(b) if so, the outcome of the discussions ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) and (b): A Conference of General Managers of all District Industries Centres in the country was convened in New Delhi from 19th to 21st July, 1982. Besides the General Managers, Secretaries of Industries, Directors of Industries, Managing Directors of Small Industries Development Corporations and Managing Directors of State Financial Corporations were also invited from the States. Senior officials and representatives of all concerned Central Ministries/Departments/Agencies also took part. The Conference discussed various aspects of the DIC's structuring, staffing and activity, institutional linkages, new thrust in the context of the New 20-Point programme. The discussions, exchange of information and sharing of experiences was useful and resulted in several recommendations for specific consideration by Government in various areas such as structuring, functioning, delegation of powers, credit, training, raw material management etc.

Misappropriation in Scheme for Scheduled Castes/Scheduled Tribes in Phulabani Distt.

5096 SHRI MRUTYUNJAYA NAYAK Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of vast looting of the exchequer through schemes in Phulbani District in various anners namely, D.R.D.A., I.T.D.A., K.U. D.A., etc ;

(b) whether Government have received complaints of misapporriation in the above

schemes, if so, the steps taken to streamline and remedy the system;

(c) the total sanction of money by Central Government for the years 1980-81 and 1981-1982 and the amount of subsidy in the said periods for the said schemes in Phulbani district; and

(d) whether the Members of Parliament and State Legislature included in the development bodies of the said schemes have expressed their deep concern over the deliberate and gradual deterioration of the schemes ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) and (b) No such instance has come to notice. There have also been no complaints of misappropriation in any of these schemes.

(c) Central Government have released Rs. 27.40 lakhs and Rs. 33.75 lakhs to D.R.D.A. phulbani during 1980-81 and 1981-82 respectively. Special Central Assistance is not released projectise for tribal development programmes and it is made available to the State Government as a lump grant. The Special Central Assistance released by the Home Ministry during 1980-1981 was Rs.8.86 crores and during 1981-82 Rs. 11.66 crores. During the years 1980-81 and 1981-82 subsidy to the tune of Rs. 16,17,564 and Rs. 55,01,158 was released by I.T.D.A., D.R.D.A, etc. in Phulbani District.

(d) Local MLAs and MPs are members of the ITDA Project Level Committees and Managing Committees of these organisations. Programmes are approved by these Committees and the funds are utilised according to the approved programmes.

Problems of Tribals Engaged in doing Shift Cultivation

5097. SHRI AJOY BISWAS: Will the Minister of HOME AFFAIRS: be pleased to state :

(a) whether the North Eastern Council has made any indepth study of the problems of the tribals who are engaged in shift cultivation;